



सत्यमेव जयते

सुधीर गुप्ता

SUDHIR GUPTA

सचिव / Secretary

भारतीय दूरसंचार विनियामक प्राधिकरण

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,
(पुराना मिन्टो रोड), नई दिल्ली-110002

TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, Jawahar Lal Nehru Marg,
(Old Minto Road) New Delhi-110002

Tel. : 91-11-23237448, Fax : 91-11-23222816

E-mail : secretary@traai.gov.in

D.O. F. No. 15-01/2015-F&EA (Vol-II)
7th March, 2017

Dear *Sh. Deepak,*

DoT vide its letter dated 25th June, 2014 has sought TRAI's recommendations in terms of clause 11(1) of TRAI Act 1997 (as amended) on:

(A) ISP license

- (i) Rates for SUC;
- (ii) Percentage of AGR including minimum AGR;
- (iii) Allied issues like schedule of payment, charging of interest, penalty and Financial Bank Guarantee (FBG).

(B) Commercial VSAT license

- (i) Floor level (minimum) AGR, based on the amount of spectrum held by commercial VSAT operators.

2. The Authority vide letter dated 15th May 2015 sought some information/clarifications from the DoT to proceed further on the matter. The information/clarifications were furnished by DoT vide their letter dated 2nd March 2016.

3. Accordingly, TRAI issued a consultation paper on "**Spectrum Usage Charges and Presumptive Adjusted Gross Revenue for Internet Service Providers and Commercial Very Small Aperture Terminal Service Providers**" on 19th August 2016. Written comments and counter comments were invited from stakeholders by 13th October 2016 and 27th October 2016 respectively.

4. An Open House Discussion (OHD) was held on 19th January 2017 with the stakeholders.

Contd....2/-

5. Based on the analysis of the comments received from the stakeholders and its own analysis, the Authority has finalised its Recommendations on "**Spectrum Usage Charges and Presumptive Adjusted Gross Revenue for Internet Service Providers and Commercial Very Small Aperture Terminal Service Providers**". The Authority's recommendations are enclosed herewith.

6. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI www.trai.gov.in

This letter issues with the approval of the Authority.

with Regards,

Yours sincerely,

Encl: as above


(Sudhir Gupta)

Shri J.S. Deepak,
Secretary,
Department of Telecommunications,
Sanchar Bhawan, 20, Ashoka Road,
New Delhi - 110 001.